

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2117

ANSWERED ON:27.03.2012

FACILITIES TO SPORTSPERSONS

Agarwal Shri Jai Prakash;Laguri Shri Yashbant Narayan Singh;Yadav Shri M. Anjan Kumar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the packages, cash incentives and other facilities being provided to the sportspersons for promoting their talent;
- (b) whether the Government is aware that the sportsmen are developing their talent on their own and the said facilities and packages are being utilised by various Sports Federations for their own benefits;
- (c) if so, the reaction of the Government thereto; and
- (d) the remedial steps taken in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a): Assistance, both in the shape of training/competition exposure and cash incentives is provided to the sportspersons under following schemes of the Ministry of Youth Affairs and Sports and the Sports

Authority of India:

A: Schemes of Ministry of Youth Affairs & Sports

- (i) Scheme of Assistance to National Sports Federations
- (ii) Scheme of National Sports Development Fund
- (iii) Scheme for Talent Search & Training
- (iv) Special Awards to winners of medals in International sports events and their coaches
- (v) Scheme of Pension to Meritorious Sportspersons
- (vi) National Sports Awards viz, Rajiv Gandhi Khel Ratna, Arjuna award, Dhyan chand award and Dronacharya award

B: Schemes of Sports Authority of India (SAI)

- (i) National Sports Talent Contest (NSTC) Scheme
- (ii) SAI Training Centres (STC) Scheme
- (iii) Special Area Games (SAG) Scheme
- (iv) Army Boys Sports Company (ABSC) Scheme
- (v) Centres of Excellence (COE) Scheme

(b) to (d): As stated in reply to part (a) above, the Ministry of Youth Affairs & Sports and Sports Authority of India are rendering requisite assistance to identified sportspersons for their training and participation in International sports events. While assistance for participation in international sports events, conduct of international tournaments in India and National championships, organizing of coaching camps at non-SAI venues, procurement of sports equipment is given through the concerned National Sports Federations from the Scheme of Assistance to National Sports Federations. Assistance in respect of other schemes of the Ministry as well as the Sports Authority of India is being given directly to the sportspersons. Further, for ensuring that the funds given to National Sports Federations are utilized for the purpose for which the grant is given, the Federations are required to submit audited statement of accounts and the utilization certificate, which are duly examined and scrutinized, before balance grant and grants for next year are released.

